IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 41241 of 2026

CNR No.: MPHC010730642026

(CARNET ELIAS FERNANDES Vs *CHIRAG RAJENDRAKUMAR SHAH LIQUIDATOR OF GEI INDUSTRIES SYSTEM LIMITED AND OTHERS)*

Dated : 01-10-2026

Shri Prakash Upadhyay, Senior Advocate along with Shri Aditya Khandekar - Advocate for the petitioner.

Shri Shyam Sunder Patel - Advocate for respondent No.3/Union of India, on advance copy.

Issue notice to the respondents on payment of process fee within seven working days by RAD mode.

Petitioner's counsel prays for *humdast* notice on respondents.

On payment of additional process fee, let necessary requisites be prepared and be handed over to the counsel for petitioner to enable him to serve the respondents through *dasti* mode.

Let an affidavit to the aforesaid effect be filed.

It is pointed out that the last date of submission of auction proceedings is today, and the auction is scheduled on 3.10.2026, when the bids are required to be opened.

Considering the aforesaid, it is directed that there will be no further proceedings in pursuance of the auction notice dated 14.9.2026 till the next date of hearing.

List the matter in week commencing 12.10.2026 for further consideration.

C.C. Today.

(VISHAL MISHRA)
JUDGE

nd

Signature Not Verified
Signed by: NIDHI DAVE
Signing time: 01-10-2026 15:54:05